GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1661
ANSWERED ON:08.03.2010
QUALITY OF ROADS UNDER PMGSY
Mahato Shri Narahari;Panda Shri Prabodh;Paranjpe Shri Anand Prakash;Rawat Shri Ashok Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) in each State of the country during the last three years;
- (b) whether the Government has received various complaints regarding the quality of roads constructed under the PMGSY from different quarters;
- (c) if so, the details thereof, State-wise;
- (d) whether the Government is aware that many rural roads constructed under PMGSY during the said period have washed away at the first hit of rain;
- (e) if so, the details thereof, State-wise;
- (f) whether the Government has constituted any enquiry committee monitoring authority to look into the complaints about the quality of roads;
- (g) if so, the details thereof; and
- (h) the details of the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): A total of 1,24,346 km. road length has been completed under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years i.e. 2006-07, 2007-08 and 2008-09. State-wise details have been given in the Annexure-I.
- (b) & (c): During the current year 2009-10 (upto January, 2010), 95 specific complaints regarding quality of roads constructed under PMGSY have been received. The State-wise details have been given in Annexure-II.
- (d): No such case has been reported by State Governments.
- (e): Does not arise.
- (f) & (g): As per the programme guidelines, the District Vigilance & Monitoring Committee set up by the Ministry also monitors the progress and exercise vigilance in respect of PMGSY.
- (h): More intense and rigorous monitoring at all levels is being carried out to ensure quality of roads taken up under PMGSY. National Quality Monitors (NQMs) are deputed by the Ministry for random inspection of PMGSY road projects. If any work is reported as 'unstatisfactory' by NQMs on inspection, then the States are required to rectify the work and furnish Action Taken Reports (ATRs). Close monitoring of submission of ATRs is carried out by the Ministry.